Roadmap at naxal affected areas

1028. SHRIMATI GUNDU SUDHARANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether it is a fact that the Ministry has been focusing its attention more on naxal affected areas in the Twelfth Plan;
 - (b) if so, whether any roadmap has been prepared; and
 - if so, the details thereof with a particular reference to Andhra Pradesh? (c)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) Government has approved Road Requirement Plan for development of 5477 km. roads in 34 left Wing Extremism affected areas in 8 States at an estimated cost of Rs. 7300 crore. Further, 7294 km. roads have been identified by Ministry of Home Affairs for development under Road Requirement Plan-II. The details of roads are given below:

Sl.No.	States	Length in km. approved in Road Requirement Plan-I	Length in km idenified in Road Requirement Plan-II
1.	Andhra Pradesh	620	1984
2.	Bihar	674	974
3.	Chhattisgarh	2092	1339
4.	Jharkhand	753	351
5.	Madhya Pradesh	237	309
6.	Maharashtra	420	1287
7.	Orissa	614	695
8.	Uttar Pradesh	67	355

Conversion of State highways into National Highways

1029. SHRI B. S. GNANADESIKAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether many State Governments have requested Government to upgrade about 50,000 km. of State highways into National Highways;
- if so, the details thereof, State-wise and whether Government has set up an expert committee to identify the State highways which can be converted into National Highways; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) Yes, Sir. The Government has received proposals of more than 61,000 km. of State roads from various State Governments for declaration as National Highways. The details of the proposals received from various State Governments are given in Annexure [See Appendix 225 Annexure No. 5]. The Ministry has set up an Inter-Ministerial Committee consisting of the following:

1.	Secretary (RT&H)	Chariman
2.	Representative of Planning Commission	Member
3.	Representative of Ministry of Finance	Member
4.	Additional Director General (Dealing with Planning Zone)	Member
5.	Retired D.G. (RD) / Retired A.D.G. (as per availability)	Member
6.	Chief Engineer (Planning)	Convenor

Reflectors at medians, bridges and junctions

1030. SHRI P. RAJEEVE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether NHAI is responsible for putting up reflectors at medians, bridges and junctions on the Edapally-Arroor NH by pass and the Kalamassery-Vallarpadam Container Terminal Road;
- (b) At present, how many reflectors have been put up at the medians on the above mentioned stretches;
- (c) At present, how many medians on the Edapally-Aroor NH bypass and the Kalamassery-Vallarpadam Container Terminal Road are without reflectors; and
- (d) The reasons for non-installations of reflectors at medians that do not have them?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Yes, Sir.

- (b) In Edapally-Aroor Stretch, 43 Nos. of cluster of red round reflectors, 75 nos. of hazard markers and 145 Nos. red round reflectors at toll plaza and in Kalamassery-Vallarpadam stretch 43 Nos. of cluster of red round reflectors have been provided at the medians.
- (c) 7 median openings between Vytilla-Aroor in Edapally-Aroor Stretch and 4 median openings in Kalamassery-Vallarpadam Container Terminal Road are without reflectors.